

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI**

**ORDER**

Upon selection to the post of Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C (Non-Gaz.), in PB Rs. 5200-20200/- with Grade Pay of Rs.2000/-, Level-3 (7<sup>th</sup> CPC) plus other allowances admissible under the rules, following officials are hereby taken on the Strength/Pay Roll of this establishment as Peon/Orderly/Dak-Peon, Chowkidar, Sweeper/Safai-Karamchari, Group-C, with effect from the dates they joined/assumed the duties/charge of the post.

As Per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

S. No	Name	Father's Name	Roll No.	Category	Post	Date of Joining
1	SACHIN	CHAND SINGH	115020868	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	14-07-2022 (F/N)
2	SUSHIL KUMAR	SHYAM NARAYAN	121020012	SC	PEON/ORDERLY/ DAK-PEON	15-07-2022 (F/N)
3	SAPNA AGGARWAL	MAHESH AGGARWAL	321050171	EWS	PEON/ORDERLY/ DAK-PEON	15-07-2022 (A/N)
4	ASHOK KUMAR	PHOOL CHAND	327060079	SC	PEON/ORDERLY/ DAK-PEON	15-07-2022 (A/N)
5	MANDEEP THAKRAN	SANDEEP THAKRAN	117010704	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	16-07-2022 (F/N)
6	SAHIL MANN	VIJAY KUMAR	321050308	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	16-07-2022 (F/N)
7	PARBHARM	GANESH NARAIN	121020918	SC	PEON/ORDERLY/ DAK-PEON	16-07-2022(F/N)
8	DHIRAJ	NARENDER DABAS	120010228	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	16-07-2022 (A/N)
9	SANDEEP KUMAR	SHRIBHAGWAN	119020718	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	16-07-2022 (A/N)
10	ADITYA ANAND	OM PRAKASH ANAND	103020426	SC	PEON/ORDERLY/ DAK-PEON	18-07-2022 (F/N)
11	AMAN	BHOOP SINGH	120020611	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	18-07-2022 (F/N)
12	SANJEEV	RAM KISHAN	130020185	SC	PEON/ORDERLY/ DAK-PEON	18-07-2022 (F/N)
13	YOGINDER KUMAR	SATISH KUMAR	132020177	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	18-07-2022 (A/N)
14	HARSH	SURENDER SINGH	133020984	OBC(DELHI)	PEON/ORDERLY/ DAK-PEON	21-07-2022 (F/N)
15	PARMINDER DAHIYA	MEHTAB SINGH DAHIYA	122020863	GENERAL	PEON/ORDERLY/ DAK-PEON	21-07-2022 (A/N)

Note: In partial modification of Office Order No.51408-51518(R-2021)/Admn.III/Central/2022 dated 06.07.2022 the father's name in respect of Sh. Sachin Mann at Sl. No. 22 be read as "Sandeep Kumar" instead of "Sandeep Mann".

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22/7/22

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GIRISH KATHPALIA  
22.7.22

(GIRISH KATHPALIA)

Principal District & Sessions Judge (HQs), Delhi

No. 55232-291 (R-2021)/Admn.III/Central/2022

Dated 22 JUL 2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (through Accounts Branch, Central), Tis Hazari Courts Delhi.
5. Sr. Admn. Officer (Judl.), Recruitment Cell/Promotion Cell, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
8. PS office to the Pr. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
9. Admn. Officer (Judl.), ACRs Cell, Tis Hazari Courts, Delhi.
10. Dealing Assistant, Personal Files/ Transfer & Postings/Leave/Seniority & Promotion, Admn. Branch-III (Central), Tis Hazari Courts, Delhi.
11. Website Committee, THC, Delhi.
12. Branch In-Charge, LAYERS, THC, Delhi.
13. Official Concerned.

Principal District & Sessions Judge (HQs), Delhi